

नियमों के अनुसार प्रतिनियुक्ति/स्थानान्तरण के आधार पर भरी जाने वाली रिक्तियों के सम्बन्ध में लागू नहीं होते, बसंत कि मूल विभाग/संवर्ग में श्रृंखला में परिणामी रिक्ति को प्रतिबन्ध आदेशों की अवधि के दौरान खाली रखा जाए। ऊपर लिखित छूट प्राप्त श्रेणियों में अनुसूचित जातियों और अनुसूचित जनजातियों के पात्र उम्मीदवारों को भर्ती किया जा सकता है।

Marketing Problems Faced by Crumb Rubber Factories

3060. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware of the marketing problems faced by the Crumb Rubber Factories in the Co-operative sectors in Kerala, if so, details thereof ;

(b) whether, there is a request pending, with the Union Government to persuade the tyre manufacturers to lift a fixed percentage of their crumb requirements from the Kerala State Rubber Marketing Federation in consultation with Rubber Board ; and

(c) if so, the details of the request and the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) to (c). The problem was that tyre manufacturers were reluctant to buy rubber from the Crumb Rubber Factories in the Co-operative sector in Kerala. The problem was temporary and has now been more or less resolved with the combined efforts of the Rubber Board and the Kerala State Co-operative Rubber Marketing Federation. No request seems to have been received on the matter in the Ministry. However, the Rubber Board is actively considering measures to ensure permanent solution for the marketing problems of crumb rubber.

Food Aid by EEC

3061. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) whether the European Economic Community (EEC) has earmarked more than dollar 150 million food aid to the various developing countries and international aid organisations ; and

(b) if so, the amount of aid India expects to receive under this programme ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Yes Sir.

(b) India expects to receive food aid worth about US\$ 36 Million.

Smuggling of Foodgrains from India to China and Nepal

3062. SHRI RAM VILAS PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the news-item appearing in the Blitz, dated 7th July, 1984, wherein it has been stated that there is a large scale smuggling of foodgrains from India to China and Nepal from the border district of Pithoragarh of Kumaon Hills and smuggling of guns have come to the light and persons enjoying dual nationality living in villages close to the neighbouring countries are the main couriers ;

(b) if so, facts thereof ;

(c) whether any inquiry has since been conducted ; and

(d) what action Government have taken to stop the smuggling of foodgrains from this country to China and Nepal ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) to (c). Government's attention has been drawn to the news-item appearing in the Blitz dated 7th July, 1984 regarding smuggling of foodgrains from India to China and Nepal. Reports received by the Government do not indicate any large scale smuggling of foodgrains from Pithoragarh district of Uttar Pradesh to China and Nepal during 1983 and 1984. No